

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : 02/S.O./2023

Date : 07.01.2023

In supersession of Order No. 11/S.O./2021 dt. 23.11.2021, issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Birendra Kumar**, Judge, Rajasthan High Court, Jaipur Bench, Jaipur as Incharge of Mediation Centre at Rajasthan High Court, Jaipur Bench, Jaipur.

BY ORDER


REGISTRAR (ADMN.)

No.Gen/XV/31/2008/SC-I/113

Date : 07.01.2023

Copy forwarded to the following for information:-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Pankaj Bhandari, Judge, Rajasthan High Court, Jaipur Bench, Jaipur.
3. P.S. to Hon'ble Mr. Justice Birendra Kumar, Judge, Rajasthan High Court, Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)

No. Gen/XV/31/2008/SC-1/114

Date : 07.01.2023

Copy also forwarded to the following for information and necessary action:-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. All Registrars / O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur and Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.
03. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Bench Jaipur.
04. The Director, Rajasthan State Judicial Academy, Jodhpur.
05. All Joint Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
06. The Joint Secretary / Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur
07. P.S. to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur
08. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.


REGISTRAR (ADMN.)